

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 131 OF 2015 & IA NO. 311 OF 2017 & IA NO. 335 OF 2016
AND
APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015

Dated: 19th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Proxy counsel
Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Rhea Luthra for R-3

APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015
...Appellant(s)

Gujarat Urja Vikas Nigam Ltd.
Vs.
Taxus Infrastructure & Power Projects Ltd. & ...Respondent(s)
Ors.

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjana Dua for R-6/GERC

Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Rhea Luthra for R-3

ORDER

As agreed by learned counsel for the parties, list these matters on
22.03.2018.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk